LOK SABHA DEBATES Dated 12.3.20

(Part II-Proceedings other than Questions and Answers)

1245

LOK SABHA

Friday, 24th August, 1956.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS (See Part I)

12.09 р.м.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER INDIAN AIRCRAFT Act.

The Minister of Communications (Shri Jagjivan Ram): Sir, I beg to lay on the Table a copy of the Notification No. S.R.O. 1645, dated the 21st July, 1956 together with an Explanatory Note, under sub-section (3) of section 5 of the Indian Aircraft Act, 1934. [Placed in Library, See No. S-344/56]

APPROPRIATION (NO. 3) BILL

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): Sir, I beg to move[•]:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57, be taken into consideration." Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57, be taken into conside "-tion."

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri M. C. Shah: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is: "That the Bill be passed." The motion was adopted...

APPROPRIATION (NO. 4) BILL

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to move*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1952, in excess of the amounts granted for those services and for that year be taken into consideration".

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the

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^{*}Moved with the recommendation of the President.